

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1790  
ANSWERED ON:05.12.2005  
COASTAL ZONE MANAGEMENT PLAN  
Narhire Smt. Kalpana Ramesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether any proposal for the Coastal Zone Management Plan for Navi Mumbai had been submitted for environmental clearance ;
- (b) if so, the details thereof ;
- (c) whether Sukthankar Committee was constituted to look into this matter ;
- (d) if so, the recommendations of this Committee in this regard; and
- (e) the progress made regarding its implementation so far ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRINAMO NARAIN MEENA)

- (a) Yes, Sir.
- (b) The Central Government had received the proposal from the State Government of Maharashtra seeking approval of the revised Coastal Zone Management Plan (CZMP) of Navi Mumbai on 25 November, 1998 under the Coastal Regulation Zone (CRZ), Notification, 1991. The proposal sought reclassification of certain stretches of Navi Mumbai from CRZ-HI to CRZ-II.
- (c) Sukthankar Committee was constituted to examine the issues relating to Coastal Zone Management in the Mumbai Urban Area. The Committee also examined the revised CZMP of Navi Mumbai.
- (d) The Committee inter-alia observed that the revised CZMP for Navi Mumbai did not conform to the provisions of the CRZ, Notification, 1991 and recommended amendment to the Notification in this regard.
- (e) The recommendation was not accepted.